

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPLE BENCH, NEW DELHI  
Original Application No.606/2024

IN THE MATTER OF:

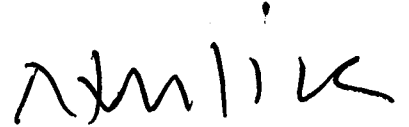
News Item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes" appearing in The Times of India dated.22.04.2024

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NDOH: 11.09.2024

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Through



New Delhi  
Date: 28.08.2024

Nandita Rao  
Advocate For Respondent.(DJB)  
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New Delhi-110029  
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Draft


**Subject:** - Hon'ble NGT (PB) order dated 27.05.2024 in the matter of OA No. 606/2024 on News Item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes."

**Status Report**


In reference to the news item titled "Greater Kailash lesser comfort life amid foul air & mosquitoes" appeared in The Times of India dated 22.04.2024.

In the above mentioned subject matter, it is submitted that the drain running alongside a park in South Delhi's Greater Kailash-I and behind Krishi Vihar pertains to Municipal Corporation of Delhi (MCD). The matter of cleaning of drain not pertains to Delhi Jal Board as not being the custodian. DJB has trapped the water flowing in the drain at the corner of the park in lieu of another Hon'ble NGT matter I.A. No. 537/2023 and moved its flow towards Okhla Sewage Treatment Plant through existing sewer line. After inspecting the site on dated 26/07/2024, it is also submitted that the water of the drain is not stagnated and running continuously.

Submitted for information and onward submission please.

  
26/07/2024  
EE (M)-50

  
26/07/24  
AE-I

  
26/07/24.  
JE



**DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI**  
**OFFICE OF THE EXECUTIVE ENGINEER**  
**MAINTENANCE DIVISION-50**  
**ENGINEERS BHAWAN, ANDREWS GANJ,**  
**NEW DELHI 110049**  
Email id: [eem50gk@gmail.com](mailto:eem50gk@gmail.com)

NO: DJB/EE(M)-50/2024-25/Site


Dated: 26.07.2024

**INSPECTION NOTE**

The drain running alongside a park in South Delhi's Greater Kailash-I and behind Krishi Vihar was inspected by the undersigned on 26.07.2024 at 12:45 PM in the matter of Hon'ble NGT (PB) order dated 27.05.2024 in the matter of OA No. 606/2024 on News Item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes." The following were present:-

1. Sh. Jayant, Junior Engineer(C)
2. Sh. R.P. Singh, Sanitary Inspector

During inspection, it has been observed that the above mentioned drain pertains to Municipal Corporation of Delhi (MCD), so matter of cleaning of drain comes under their jurisdiction and also found that the water of the drain is not stagnated and running continuously.

  
(Santosh Kumar Verma)  
Assistant Engineer  
Maintenance Division-50

**All concerned**